

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3431
ANSWERED ON:17.03.2015
USE OF HELMET
Vichare Shri Rajan Baburao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether wearing helmets has been made compulsory for women pillion riders in the National Capital;
- (b) if so, the number of cases regarding vio- lation of above law reported by the Delhi Police/ Traffic Police along with the penalty imposed in these cases during the last six months;
- (c) whether the Delhi Police proposes to implement the above law more effectively and to promote the mandatory use of helmet for women while driving or sitting pillion; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) to (b): Yes, Madam. Wearing of helmets by women riders/pillion riders is compulsory in NCT of Delhi. Delhi Police has issued challan against 1,22,523 women riders/pillion riders for not wearing helmets during the last six months.
- (c) to (d): Delhi Police is strictly enforcing the mandatory use of helmet for women riders/ pillion riders in the NCT of Delhi. Regular road safety campaigns are undertaken by Delhi Police to promote the mandatory use of helmet for women while driving or sitting pillion on Delhi roads. Press advertisements have also been released in the leading news papers for guidance of women riders/pillion riders in the NCT of Delhi.